
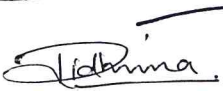
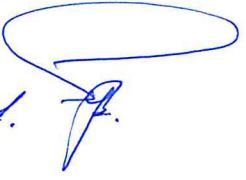


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 121/17 in CP No.44/17	-	For hearing	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nischal Dev 9986015530	Petitioner	
2.	Ridhima T 8123013569	"	
3.	SATY. P. JHAN	SPJ Leg of Advocate to Respondent.	

Counsel for petitioner is present. Counsel for respondent is present. IA No.121/2017 and IA No.173/2017 are listed today. Heard the counsels in part in IA No.121/2017.

At this stage, the Tribunal suggested that if there is any possibility of any compromise between the parties, the counsels are directed to explore and if there is no possibility of settlement, then the Tribunal will hear the applications.

List it on 21.12.2017.

  
MEMBER (T)

  
MEMBER (J)